

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No: 1508 of 2022/RG

Dated: 02.11.2022

In partial modification to the High Court order No. 1345 of 2022/RG dated 28.09.2022, Sh. Mr. Amit Gupta, presently posted as Secretary, High Court Legal Services Committee, who has been recently promoted as District Judge, is hereby designated as ex-officio Member Secretary to the Hon'ble Juvenile Justice Committee, High Court of J&K and Ladakh.

By Order.

13-11-2022
(Sanjeev Gupta)
Registrar General

No: 37486-509/RG/GS

Dated:- 02.11.2022

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar,
4. Director, J&K State Judicial Academy, Srinagar,
5. Registrars Judicial, High Court of J&K, Jammu/Srinagar,
6. Sh. Amit Gupta, Secretary, High Court Legal Services Committee.
.....for information.
7. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the High Court of J&K,
8. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
9. Order File.

13-11-2022
Registrar General